

ITEM NO.31

COURT NO.12

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6316/2023

[Arising out of impugned final judgment and order dated 07-02-2023 in WC No. 19048/2022 passed by the High Court of Judicature at Allahabad]

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ANR.

Petitioner(s)

VERSUS

M/S GAURSONS INDIA PVT. LTD. & ORS.

Respondent(s)

(A No. 20718/2024 - EXEMPTION FROM FILING O.T.
 IA No. 64857/2023 - EXEMPTION FROM FILING O.T.
 IA No. 22814/2024 - EXEMPTION FROM FILING O.T.
 IA No. 22810/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 6720/2023 (XI)

IA No. 67647/2023 - EXEMPTION FROM FILING O.T.

SLP(C) No. 7738-7739/2023 (XI)

IA No. 76832/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT; IA No. 76830/2023 - EXEMPTION FROM FILING O.T.

Date : 17-01-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
 HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) : Mr. R. Venkataramani, Attorney General for India
 Ms. Aishwarya Bhati, A.S.G.
 Mr. Rana Mukherjee, Sr. Adv.
 Mr. Rajeev Kumar Dubey, Adv.
 Mr. Ashiwan Mishra, Adv.
 Mr. Nithin Chowdary Pavuluri, Adv.
 Ms. Poornima Singh, Adv.
 Mr. Kamlendra Mishra, AOR

Mr. P. N. Misra, Sr. Adv.
Mr. Abhishek Kumar Singh, AOR
Mr. Abhinav Jaganathan, Adv.
Ms. Pallavi Singh, Adv.
Ms. Anamika Yadav, Adv.

For Respondent(s) :Mr. Gopal Sankernarayanan, Sr. Adv.
Ms. Veenu Singhal, Adv.
Ms. Shreya Nair, Adv.
Mr. Anand Shankar Jha, AOR
Mr. Abhilekh Tiwari, Adv.

Mr. Kamendra Mishra, AOR
Mr. Abhishek Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

The matter stands adjourned to 11.02.2025.

(INDU MARWAH)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)